

X

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH; JODHPUR**

ORIGINAL APPLICATION NO. 87/2011

Date of order: 23.05.2011

CORAM:

**HON'BLE DR. K.B. SURESH, JUDICIAL MEMBER
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER**

Pratap Ram S/o Shri Ram Lal, aged about 41 years, R/o 50 Suraj-pole, Juma Masjid Marg Pali (Rajasthan), presently working as GDS MC PACKER in Post Office Housing Board, Pali (Raj.).

...Applicant.

None present for the applicant.

VERSUS

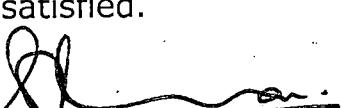
1. Union of India through the Secretary, Ministry of Communication, Dak Bhawan, New Delhi.
2. The Post Master General, Western Region, Jodhpur (Raj.).
3. The Superintendent of Post Offices, Pali Division, Pali Marwar (Raj.).
4. Ram Lal Panwar, Postman, Head Post Office, Pali Marwar Pali (Raj.).

... Respondents.

Mr. M.S. Godara, proxy counsel for
Mr. Vinit Mathur, counsel for respondents.

ORDER
(Per Dr. K.B. Suresh, Judicial Member)

Shri Mahendra Singh Godara, proxy counsel for Shri Vinit Mathur, counsel for respondents, submits that Shri S.K. Malik, learned counsel for the applicant, informed him that he wants to withdraw this Original Application as his cause is satisfied. Therefore, he is allowed to do so. The Original Application is, thus, dismissed as withdrawn. No order as to costs. But then a liberty is reserved for the applicant to file fresh O.A., in case at a later stage, he thinks to re-energize the matter, if his cause is not fully satisfied.


(SUDHIR KUMAR)
ADMINISTRATIVE MEMBER


(DR. K.B. SURESH)
JUDICIAL MEMBER